

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

37) C.P.(IB)/959(MB) 2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.11.2022.**

NAME OF THE PARTIES: CENTRAL BANK OF INDIA
V/S
BHARATKUMAR KAPADIA

UNDER SECTION 95 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
19.12.2022.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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